GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 917 ANSWERED ON 09.02.2024

ALLOCATION OF FUNDS TO KERALA

917 SHRI BRIJ LAL: SMT. SANGEETA YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the funds allocated to State of Kerala under various schemes of the Ministry during the period of 2019-2024 is higher as compared to recent past;
- (b) if so, the details of funds allocated from 2019-2024, year-wise;
- (c) whether Government has approved any special projects in Railways for Kerala from 2019 to 2024; and
- (d) if so, the details thereof annually during the period 2019-2024?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 917 BY SHRI BRIJ LAL AND SMT. SANGEETA YADAV ANSWERED IN RAJYA SABHA ON 09.02.2024 REGARDING ALLOCATION OF FUNDS TO KERALA STATE

(a) to (d): Funds are allocated to Railway projects Zonal Railway-wise and not State-wise as the Indian Railway's projects may span across various State boundaries.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Kerala. Average annual Budget allocation for Infrastructure and safety works, falling fully/ partly in the State of Kerala is as under:-

Period	Average Outlay	Increase w.r.t. average allocation of 2009-14
2009-14	₹372 crore/year	-
2019-23	₹1,076 crore/year	nearly 3 times
2023-24	₹2,033 crore	5.5 times

Railway Infrastructure projects falling fully/partly in the State of Kerala are covered under Southern Railway (SR) Zone of Indian Railways. Zone-wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railways website.

Year-wise fund allocation for Infrastructure and safety works, falling fully/ partly in the State of Kerala is as under:-

Period	Budget Outlay
2019-20	₹667Cr.
2020-21	₹688 Cr.
2021-22	₹1866 Cr.
2022-23	₹1085Cr.
2023-24	₹2033 Cr.

Commissioning of Infrastructure projects falling fully/partly in State of Kerala is as under:-

Period	Total Track
	Commissioned
2009-14	53 Km
2014-23	125 Km

Railway projects are surveyed/sanctioned/executed Zonal Railway-wise and not State-wise as the Railway projects may span across various State boundaries. Total 05 surveys (02 New Line and 3 Doubling) of total length 475 Km falling fully/partly in the State of Kerala have been sanctioned from 2018-19 to current Financial year 2023-24.

As on 01.04.2023, 07 projects (2 new lines and 05 Doubling) of 409 km length, costing ₹9,437 crore falling fully/partly in the State of Kerala are in planning/approval/construction stage. An expenditure of ₹ 2,286 crore has been incurred upto March 2023. These include:-

- 02 New Line Projects of total length 146 km at a cost of ₹2,953 crore and an expenditure of ₹311 crore has been incurred upto March 2023.
- 05 Doubling Projects of total length 263 km at a cost of ₹6,483 crore and an expenditure of ₹1,975 crore has been incurred upto March 2023.

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority.

Execution of important infrastructure projects falling fully/partly in the State of Kerala is held up due to delay in land acquisition. Details of land acquisition in Kerala is as under:-

Scope of land acquisition	Land acquired	Land acquisition balance
126.91 Ha	25.45 Ha	101.46 Ha

Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects. Support of the Government of Kerala is needed to expedite the land acquisition.
